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		ii) Synthetic Hockey Field Near Chite River at the Eastern Side of Aizawal City iii) Synthetic Turf Football ground at Ramhlun Sports Complex At Ramhlun Veng, Aizawal. iv) Multipurpose Hall at Mission Veng in Aizawal City at Mission Veng in Aizawal South Area.
11.	West Bengal	i) Upgradation/renovation of Salt Lake Football Stadium, Kolkatta. ii) Upgradation of Sports Medicine Centre. Kokatta. iii) Renovation/modification and modernization of Indoor Sports Complex (Khudiram Anushilan), Eden Gardens, Kolkatta.

**Sale of complimentary tickets during CWG**

†1699. SHRI BRIJLAL KHABRI:

SHRIMATI MAYA SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the action taken against persons apprehended for selling complimentary tickets during the Commonwealth Games;
- (b) whether any Commonwealth Games officer was found to be involved therein;
- (c) whether it is a fact that Executive Board of the organizing committee distributed complimentary tickets in violation of rules; and
- (d) total value of the complimentary tickets distributed?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) Organizing Committee (OC), Commonwealth Games 2010 has informed that no such incident was reported to them. However, a few incidents were reported to Delhi Police for selling of tickets by unauthorized persons and they had taken necessary action under the provisions of Law.

(b) No, Sir.

†Original notice of the question was received in Hindi.

(c) No, Sir. The complimentary tickets were distributed to various stakeholders as per the approved policy of OC.

(d) The information is being collected and will be laid on the Table of the House.

#### **Funds for 34th National Games**

1700. SHRI KANWAR DEEP SINGH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is fact that Government has released any funds for the organization of the 34th National Games held in Jharkhand in February, 2011;

(b) the total cost estimated for the Games and the total amount released to Jharkhand each year so far;

(c) whether Jharkhand has requested for additional funds for this financial year; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) and (b) The Central Government has released Rs.67 crore in the form of Additional Central Assistance (ACA) to the Government of Jharkhand for creation of sports infrastructure for the conduct of 34th National Games. ACA of Rs.32 crore was released during 2005-06 and ACA of Rs.35 crore was released during 2006-07. As per the information made available by the State Government of Jharkhand, the State Government has spent Rs. 624.70 crore on sports infrastructure and released Rs. 257 crore to agencies involved in organizing of 34th National Games.

(c) State Government of Jharkhand has not made any request to the Ministry of Youth Affairs & Sports for additional funds during this financial year for conduct of the 34th National Games.

(d) Question does not arise.

#### **Corruption in the National Games expenses**

1701. SHRIMATI VASANTHI STANLEY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state: